

(b) whether Government has any priority plan for treatment of all wastewater before discharging it into water bodies; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) Swachh Bharat Mission-Urban (SBM-U), has been continued till 31.03.2021. Atal Mission for Urban Rejuvenation and Transformation (AMRUT), which also funds Faecal Sludge & Septage Management (FSSM) projects that ensure safe containment, transportation and disposal of faecal sludge and septage from toilets, has also been continued upto 31.03.2021.

#### **Extension of MNREGA to cities**

1189. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Ministry has any plan to revive urban employment by extending MNREGA to cities;

(b) if so, the details thereof; and

(c) what steps are being proposed to overcome the livelihood crisis to prevent urban workers from falling into poverty and for countervailing the sharp and sudden rise inequality?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) No such proposal is under consideration at the Ministry of Housing and Urban Affairs.

However, the Ministry is implementing Prime Minister Street Vendor's Atma Nirbhar Nidhi Scheme (PM SVANidhi) to facilitate collateral free working capital loans upto Rs 10,000 of 1 year tenure, to street vendors to resume their business post COVID-19 pandemic lockdown. The Ministry is, also, implementing the "Deendayal Antyodaya Yojana- National Urban Livelihoods Mission (DAYNULM)" to reduce poverty and vulnerability of urban poor households by enabling them to access gainful self-

employment and skilled wage employment opportunities, in order to improve their livelihoods on a sustainable basis, through building strong grassroots level institutions for the poor. The mission aims at providing shelter equipped with essential services to the urban homeless. In addition, the Mission also addresses livelihood concerns of the urban street vendors by facilitating access to suitable spaces, institutional credit, social security etc.

#### **Implementation of PMAY(U)**

1190. SHRI T.G. VENKATESH: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Pradhan Mantri Awas Yojana-Urban (PMAY-U) has been successfully implemented during the last three years;
- (b) if so, the details thereof;
- (c) the total number of houses sanctioned and completed so far; and
- (d) whether the objectives of the program have been achieved, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (d) Yes, Sir. In pursuance of the Government's vision of "Housing for All" by 2022, Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for addressing the housing requirement of people belonging to Economically Weaker Section (EWS), Low Income Group (LIG) and Middle Income Group (MIG) categories in urban areas. States/ Union Territories (UTs) have undertaken demand survey under the scheme for assessing actual demand of housing. The estimated demand reported by States/UTs is around 112 lakhs.

Based on the project proposals received so far from the States/ UTs, a total 1,07,70,913 houses have been sanctioned; out of which 66,63,979 are at various stages of construction and 37,41,684 are completed/ delivered. Central Assistance of ₹1,71,735 crore has been approved; out of this ₹74,856 crore have been released to the States/ UTs and Central Nodal Agencies.